

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5981

ANSWERED ON:03.05.2010

EMPLOYMENT TO DISPLACED PERSONS

Jaiswal Shri Gorakh Prasad ;Laguri Shri Yashbant Narayan Singh;Singh Shri Ijyaraj ;Singh Smt. Meena;Vasava Shri Mansukhbhai D.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government provides employment to such people whose families are displaced due to establishment of industries;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the remedial measures adopted by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (d): The Ministry of Rural Development implements through the State Governments and Union Territory Administrations the major employment generation schemes namely Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for wage employment and Swarnjayanti Gram Swarojgar Yojana (SGSY) for self employment in rural areas of the country for Below Poverty Line (BPL) families. The employment opportunities under these schemes are available to the population in rural areas following the programme guidelines.